

O.A.1129/93

Date: 25-10-93

Mr.G.S.Walia for the applicant
and Mr.S.C.Dhavan for the respondents.

Counsels states that the impugned
order is no longer in subsistence.

In view of this Mr.Walia does not
wish to proceed with the application.

Application is allowed to be
withdrawn and disposed of as such.

(M.S.DESHPANDE)
V.C.